

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s.

M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh H. Chandanshir	Advocate for Respondents	
2	Rishabh Jogani	Adv. for Petitioner	

ORDER

CP No.83/397-398/CLB/MB/MAH/2010

1. The Learned Counsels for both the sides are present.
2. On personal ground of the Counsel of the Respondent, matter is adjourned as consented to **23.03.2017**. Duly communicated to both the sides.

sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

14.02.2017